

W.P.(C) No.7469 of 2017

47. 02.12.2019

Mr.Mohit Agarwal, learned counsel, who has been appointed as Amicus Curiae in this case, has made serious allegations against the officers with regard to conduct of the meeting and making comments on the High Court.

Learned Advocate General will take instruction in the matter and shall do the needful.

By the next date of hearing, learned Advocate General will put on record the Google map in support of the affidavit.

This matter to come up on 10.12.2019.

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K.S. JHAVERI
(CHIEF JUSTICE)

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K.R. MOHAPATRA
(JUDGE)